स्टेशन सुपरिन्टेन्डेन्टों की संख्या

4862. श्री रवीन्द्र प्रताप सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) पश्चिम-पूर्व और दक्षिण रेलवे में ट्रेन सुपरिन्टेन्डेन्टों की मंजूरशुदा संख्या कितनी है ;

(ख) उनमें से कितने पद रेलवे केटरिंग विभाग में से, रेलवे-वार, भरे गये ;

(ग) क्या दक्षिण रेलवे के उपरोक्त पद पर केवल अन्य विभागों के कर्मचारी लेने का निर्णय किया गया है ;

(घ) यदि हां, तो इसके क्या कारण हैं; और

(ङ) क्या सरकार का विचार केवल केटरिंग विभाग के कर्मचारियों में से इस पद को भरने का है जिससे यात्रियों की देखभाल भली भांति हो सके ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण):

(क)	पश्चिम रेलवे	एक
	पूर्व रेलवे	एक
	दक्षिण रेलवे	25
(ख)	पश्चिम रेलवे	एक
	पूर्व रेलवे	एक
	दक्षिण रेलवे	11

(ग) जहां तक पश्चिम और पूर्व रेलों का सम्बन्ध है, प्रत्येक रेलवे पर केवल एक-एक पद है और उस पर, फिलहाल, खानपान विभाग से सम्बन्धित कर्मचारी ही लगा हुआ है। जहां तक दक्षिण रेलवे का सम्बन्ध है, रेल प्रशासन ने, मान्यताप्राप्त श्रमिक संगठनों के साथ विचार-विमर्श करने के बाद, स्थानीय तौर पर यह विनिश्चय किया है कि इन पदों को भरने के लिए खानपान विभाग के कर्मचारियों के साथ-साथ वाणिज्य और परिचालन विभागों के उन कर्मचारियों पर भी विचार किया जाय जिन्हें जन सम्पर्क का अनुभव प्राप्त है।

(घ) गाड़ी अधीक्षक का काम केवल खानपान प्रबन्धों का पर्यवेक्षण करना ही नहीं है। उससे आशा की जाती है कि वह विभिन्न शाखाओं के कर्मचारियों के काम म समन्वय एंव पर्यवेक्षण की व्यवस्था करे और गाड़ी में जिन विविध सुविधाओं की व्यवस्था की हुई है उनके उचित रूप से काम करने को सुनिश्चित करे ।

(ङ) भाग (ग) और (घ) के उत्तरों को देखते हुए, इसका प्रश्न नहीं उठता ।

Wagons supplied to Hindustan Steel Stockyard at Bhubaneswar

4863. SHRI SIVAJI PATNAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that wagons supplied to the Hindustan Steel Stockyard at Bhubaneswar deliberately returned by the contractor caused a great loss to the revenue of the railways ;

(b) if so, what action Government have taken against this; and

(c) whether Government are also aware that officials are involved to manipulate demurrage charges for the interest of the contractor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The Railways do not deal with any contractor but only with the Branch Manager of Hindustan Steel Ltd. Stockyard, Bhubaneswar. Any request for diversion or removal of wagons is generally made by the Depot Superintendent of the Stockyard.

(b) Does not arise.

(c) Since the Railways have no dealings with any contractor, the question of officials involved in manipulating demurrage charges in favour of the contractor does not arise.

Loss detected in investigation against DeputyChief Engineer, N.E. Railways in 1961

4864. SHRI DAYA RAM SHAKYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether a loss of Rs. 32,500·00 was detected in an investigation done by the Chief Vigilance Commissioner and his staff against a Deputy Chief Engineer (presently promoted as General Manager) on the N.E. Railway in the year 1961 ;

(b) is it a fact that the then Chief Vigilance Commissioner instead of recommending recovery of the loss of public money directed an oral warning to be administered to the officer; and

(c) how many such cases were investigated by the Commission from 1965 upto 1977 and what was the amount of public money written off ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) and (b). In 1961, tenders were invited by the North Eastern Railway for the construction of 31 units type I, 10 units type II, 3 units type III and 3 units type IV quarters for medical staff at Gorakhpur and while the tenders received were under scrutiny, a decision was taken to change the side in respect of 31 units type I quarters. The Change of site necessitated extra plinth involving extra earth work and brick work. The contractor, whose tender was